

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM

| TRANSFER PETITION NO. | | | |
|----------------------------------|---|--|--|
| COMPANY PETITION/APPLICATION NO. | CA No. 18,19 &20 OF 2018 CP No. /174/241/HDB/2017 | | |
| NAME OF THE COMPANY | Vijaya Sai Poultries Private Limited | | |
| NAME OF THE PETITIONER(S) | Vemulapalli Sai Prameela & (04) Others | | |
| NAME OF THE RESPONDENT(S) | Vijaya Sai Poultries Private Limited & (03) Others | | |
| UNDER SECTION | 241 . | | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|-----------------------------------|-------------|------------------------|-----------|
| M. Srikanth For T. Surya Satok | Advocate | 9849034017 | Ø. |
| J | | • | |

ORDER

None appeared for the Petitioner,

Heard Mr.Srikanth on behalf of Mr.T.Surya Satish, Learned counsel for the Respondent.

Post the case on 14th March 2018.

Member (T)

Member (J)